

**Prl. Judge Family Court**  
**Sri. D.T.Puttarangaswamy(Incharge)**  
**PRL. FAMILY COURT**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	Crl.Misc. 147/2016 (Payment)		H.S.Renuka <b>Vs</b> L.Krishnamurthy	M.Shahajabi
2	Crl.Misc. 27/2017 (Steps) IA/1/2017		Thimmamma <b>Vs</b> Lakkanna	H.S.Sheshadri
3	Crl.Misc. 186/2019 (Payment)		K.S. Renukamma <b>Vs</b> D.R. Devaraju	Rangaswamaiah D
4	Crl.Misc. 188/2019 (Steps)		Radhamma <b>Vs</b> Gangaraju	A.T. Veeranarayan
5	Crl.Misc. 260/2019 (Await Order)		Elizabeth Nirmala Kumari <b>Vs</b> Jagadish Mohan	G.P. Sujithkumar
6	Crl.Misc. 272/2019 (Steps)		B.S. Rajeshwari <b>Vs</b> M. Mahadevappa	R.P. Prakash
7	Crl.Misc. 79/2020 (Objection)		Suman S. <b>Vs</b> Sathyanarayana Manohar	T.R.Yogish
8	Crl.Misc. 102/2020 (Balance)		Thimmakka <b>Vs</b> R.B. Seenappa	G.K. Ranganatha
9	Crl.Misc. 103/2020 (Objection) IA/2/2020		Swetha Aliyas Chaithra K <b>Vs</b> Praveen Kumar	B. Shivalingegowda
10	Crl.Misc. 112/2020 (NOTICE)		Kalpana.S. <b>Vs</b> N.Suresh	B.S.Yogeesh
11	Crl.Misc. 144/2020 (NOTICE)		E. Pushpalatha <b>Vs</b> M.B. Guruprasad	P.V. Manjunatha
<b><u>11.00 AM to 02.00PM</u></b>				
12	Crl.Misc. 275/2019 (Cross Examination of Petitioner) IA/2/2019		Harshitha T.J. <b>Vs</b> Mohan S C @ Nagesh	S.V.Ravindranath Tagor
13	Crl.Misc. 119/2020 (ORDERS) IA/2/2020		Hayath Bi @ Jigni <b>Vs</b> Jeelan Pasha	B.S. Doreswamy

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<b><u>02.45 PM to 05.45PM</u></b>				
1	EX 11/2018 (Steps)		Umesh.G.B. <b>Vs</b> Kavyashree.C	H.B.Guru Kiran
2	EX 4/2019 (Steps)		Shivanna <b>Vs</b> V.N.Nagaranamma	T.Kavitha
3	O.S. 29/2019 (Settlement) IA/1/2019		Abdul Azeez Salman <b>Vs</b> Siddikha Banu	M. Shahajabi
4	M.C. 253/2019 (Await Order) IA/1/2019		Rudresh <b>Vs</b> Usha	Poornima S
5	M.C. 325/2019 (Conciliation)		Nalina N <b>Vs</b> Nil	G. Nagraj
6	M.C. 12/2020 (Conciliation)		Shobha.S <b>Vs</b> Nil	R.Thippeswamy
7	G and WC 1/2020 (NOTICE)		Ashwini.B. <b>Vs</b> Shivashankar.B.S	R.Nagesh Rao Gaikwad
8	M.C. 71/2020 (NOTICE)		Sandeep.S <b>Vs</b> Soumya.S	D.P.Kiran Kumar
9	EX 8/2020 (APPEARANCE OF PARTY)		K.M.Sudha <b>Vs</b> K.T.Gangadhar	Ramesha S
10	EX 12/2020 (Steps)		C. Dakshayini <b>Vs</b> C. Suresh Kumar	V.R. Venkateshappa
11	M.C. 197/2020 (Conciliation)		Suresh Kumar T.S. <b>Vs</b> Geetha M.G.	B.G. Sathish
12	O.S. 27/2020 (Steps)		Sued Fayaz Ulla <b>Vs</b> Arbin Taj	Inayathulla Khan
13	M.C. 235/2020 (NOTICE)		Navya <b>Vs</b> Chethan C.M.	K.H. Hari Kumar
<b><u>11.00 AM to 02.00PM</u></b>				
14	M.C. 309/2019 (Evidence)		G.J. Ramesh <b>Vs</b> Sowmya	Subramanya T

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15	M.C. 61/2020 (Evidence)		Srinivas.M.V <b>Vs</b> Nil	B.S.Yogeesh
16	O.S. 19/2020 (Evidence)		Hidayathulla Khan <b>Vs</b> Nuhi Taj	B.S. Jayashankar
17	M.C. 251/2019 (NOTICE)		Mamatha Y.U. <b>Vs</b> M.S. Lohith	T.M. Shankar
18	M.C. 322/2019 (Objection)		Ravikumar <b>Vs</b> Meena K	S.V.Ravindranath Tagor
19	M.C. 19/2020 (Conciliation)		Maheshchandra.R.P <b>Vs</b> Shathanika Ujjni	Jamuna bai
20	M.C. 55/2020 (Appearance of Respondant)		Vikasraj <b>Vs</b> Sonal Bhavane	David Lourdes.A

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<b><u>02.45 PM to 05.45PM</u></b>				
1	Crl.Misc. 158/2018 (NOTICE)		Babitha alias Jayachitra <b>Vs</b> B.Basavaraju	M.S Chandrashekaraiah
2	Crl.Misc. 186/2018 (Steps) IA/1/2018		C.D.Shylaja <b>Vs</b> Shanmukaiah	A.S.Chandrashekaraiah
3	Crl.Misc. 34/2019 (Payment) IA/1/2019		N.Shylaja <b>Vs</b> K.B.Subramani	T.Govindaraja
4	Crl.Misc. 58/2019 (NOTICE)		Ramalakshamma @ Lakshmi <b>Vs</b> Sreenivasa	K.N.Harish
5	Crl.Misc. 46/2020 (Balance)		R.Brunda <b>Vs</b> Akshay.T.N.	H.R.Mohankumar
<b><u>11.00 AM to 02.00PM</u></b>				
6	Crl.Misc. 105/2020 (Evidence)		Chaithrashree.A.M. <b>Vs</b> N.Sunil Kumar	P.L.Shivaraj
7	Crl.Misc. 154/2019 (Cross Examination of Petitioner)		Mangalagowramma @ Gowramma S <b>Vs</b> Kirankumar @ Kiran R.M.	H.J. Parameshwarappa
8	Crl.Misc. 193/2019 (Cross Examination of Petitioner)		Chethana @ Chaithra <b>Vs</b> K. Trivendra	Satheesh H
9	Crl.Misc. 1/2020 (ARGUMENTS)		Shwetha C.J. <b>Vs</b> Praveenkumar H.R. @ Kumar	T.P.Mahesh
10	Crl.Misc. 108/2020 (Payment)		Rashmi.P. <b>Vs</b> Preetesh Prasad.T.S.	S.V. Ravindranatha

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1	M.C. 14/2018 (Await Order)		Devendra Kumar Alias Raju <b>Vs</b> Ramkanya	Mohamed Afroze Ahamed
2	M.C. 337/2019 (NOTICE)		Sri.D.N.Ramakrishna <b>Vs</b> Smt. T.G. Swetha	P.K.Manjuantha
3	M.C. 1/2020 (APPEARANCE OF PARTY)		Ranjith C.S. <b>Vs</b> Nil	Basavaraju R.
4	M.C. 17/2020 (Objection)		Somashekhar.T <b>Vs</b> Susheela.M.S	B.K.L
5	O.S. 8/2020 (Await Notice)		Abdul Rashid <b>Vs</b> Shakir Unissa	D.S.J
6	M.C. 106/2020 (Conciliation)		R.Brunda <b>Vs</b> Akshay T.N.	H.R. Mohan Kumar
7	O.S. 21/2020 (SUMMONS)		Tabasum <b>Vs</b> Abdul Khaleel Aliyas Abdul Khalil	Shashidhara Y.S.
8	M.C. 168/2020 (FIRST HEARING)		Manjunatha K.J. <b>Vs</b> Nil	B.K. Prabhu Swamy
9	M.C. 176/2020 (Objection)		Chaithrashree.A.M. <b>Vs</b> N.Sunil Kumar	P.L.Shivaraj
10	M.C. 226/2020 (Conciliation)		Franjas <b>Vs</b> Sangeetha .S.	Naveen Kumar
11	EX 13/2020 (NOTICE)		S. Chethana alias Chaithra <b>Vs</b> K. Trivendra	Satheesh H
12	M.C. 230/2020 (NOTICE)		Bhavyashree T.P. <b>Vs</b> Thejesh B	B.J. Mahaveera
13	M.C. 234/2020 (NOTICE)		Roopa T.L. <b>Vs</b> Umesh Rao	Meenakshi N
<b><u>11.00 AM to 02.00PM</u></b>				
14	M.C. 221/2019 (Cross Examination of Petitioner)		S. Chethana @ Chaithra <b>Vs</b> K. Trivendra	Satheesh H

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15	M.C. 144/2020 (Objection)		Prakash H.K. <b>Vs</b> Kokila M.R.	A.T. Veeranarayana
<b>FURTHER ARGUMENTS</b>				
16	M.C. 103/2019 (ARGUMENTS)		D.Y.Krishna <b>Vs</b> T.L.Chandrakala	H.S.Bhasmangi Rudraiah
17	M.C. 287/2019 (ARGUMENTS)		Devaraju K.S. <b>Vs</b> Shalini M	Thu. Pu. Mahesh